


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15	IA 08/17 in TP 121/16	Orders on IA	397/ 398	Fazulla Shariff Vs. Ansar Khan & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	G. C. VENKATESH RAO 98450-65943 - FCS 2282	dr of Applicant	

ORDER

IA08/2017 is dismissed vide separate order.

Consequent upon dismissal of IA8/2017, the TP No. **121** /2016 is to be dismissed as abated. Hence TP 121/2016 is dismissed as abated.

Member (J)

Member(T)